NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/133/(IB)/2018

NAME OF THE PETITIONER(S)

: SAWHNEY TRADING COMPANY PVT LTD

NAME OF THE RESPONDENT(S)

: K.A EARTHMOVERS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K. Mosetty Counsel for Respondent.

Sheffin Santhery Preferen

ORDER

Counsels for both the parties are present and prayed for time for reconciliation of accounts and to submit detailed report by giving a copy to the other side. At request, time is enlarged. Put up on 27.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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